

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 37 OF 2019

IN THE MATTER OF

Arpit Agarwal

...Appellant

Vs

Skytech Constructions Pvt. Ltd. & Ors.

....

Respondents

Mr. Arpit Agarwal, Appellant in person.

Mr. Gaurav Kumar Singh & Geetanjali Tyagi, Advocates for Respondents.

ORDER

14.02.2020: Learned Counsel for the Respondent seeks adjournment on the ground that the arguing counsel is not available. Prayer allowed.

Let the matter be fixed 'for hearing' on **17th February, 2020**.

It is made clear that no further adjournment will be granted on any ground.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

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